Part-A) Updating PAN while renewal of license in FBO login

1.. After logging into the FBO's Foscos account, the user should click on the "Renewal" tab located on the right side of the screen, then select the "Proceed" button as shown below.

Inspiring Least Assuring Safe & N Ministry of Health an Farsity Welfare, Go	AND STANDARDS ITY OF INDIA Utrilius: Food wenned CI faa					Food Safety Last Login:	Compliance System : 30-12-2024 11:04:55
Dashboard icense/Registration	Apply for Renewal						
kenewal 🔫	License						
pply for Renewal of License / Registration	Note:- In case, your License does not get listed here	for renewal and expiry is within 180 days, you might have already	applied for Renewal of License and t	the application will be under eithe	r incomplete or submitted applicat	ation bin on the pashon and.	
urrender / Transfer 4	SLNo. License No./Reference No.\$	Company Name\$	Issue Date\$	Expiry Date\$ Licen:	se Category <b>≑</b> KOB	Action	
ood Consumer Grievance 4	1		03-02-2022	02-02-2025 Centr	al License View KC	OB Proceed   Fill Annual R	leturn
nnual Return 🔹 🔹							
spection 4	Previous Next						
Jarterly Return for Exporters 4	Deviatuation Contifica	ī.,					
dit Management 🔹	Registration Certifica	te					
ygiene Management 4	Note:- In case, your Registration Certificate does no	t get listed here for renewal and expiry is within 180 days, you mig'	nt have already applied for Renewal	of Registration Certificate and the	application will be under either in	ncomplete or submitted application	bin on the Dashboar
⊴lp ∢	SLNo. Certificate No./Reference No.≎	Company Name\$	Issue Date\$	Expiry Date\$	License Category≎	ков	Action
Monthly Lab Testing Report 4	No Record Found						
call Of Food Items Near Expiry/Expired 4							
nprovement Notice 4	Previous Next						
djudication 4							
iy Penalty 4	Note: 1. License(s)/Registration Certificate eligible !	for Renewal shall only start getting listed here 180 Days prior to exp	siry of License.				
ead Office License 4	2. License(s)/Registration Certificate shall no 3. If you initiate Benewal Application, while N	; get listed here for Renewal once your License(s)/Registration Cert Indification application is still in process, renewal application will b	ificate has expired as of today. Pleas e given preference [Modification apr	e submit a new application.	expiry of license / registration. Mo	odification Application will unfreeze	after issuance of
x Invoice 4	renewal of license / registration.			······			
Ilabeller NOC Application 4	<ol> <li>Wed 12th January 2023, Renewals of Licer</li> <li>Food Businesses can now renew their Lice</li> </ol>	se and Registrations have been made instant [without requiring th nse/Registration even after the expiry date till 180th day with payn	e approval of authorities]. View Ord sent of penalty.View Order	ler			
le your response 4	<ol> <li>Order regarding Capping of Maximum Pen Manufacturers and Importers.See Order</li> </ol>	alty due to non-submission of Annual Returns [for FY 2021-22 onw	ards]. Annual Return filing and paym	nent of penalty [for FY2021-22 onv	vards] has been made mandatory	prior filing renewal application of th	heir license by
-Payment Register 4							
							971 alb EMG 3:59

2.. Clicking on the "Proceed" tab will open the following window, which provides the option to update the "PAN," as shown below.

fssat FOOD SAL	107				m weopage archive T [13	round in sem 4. [Lumit] seudu	ng M 📑 Status.xisx - Micros	🖪 Newspaper Downlo 🖪 He	alth Insurance D 👎 [FSSAI-4602]	CLON
Inspiring Trust: Assuring Safe Ministry of Health and Family Weitare	ETY AND STANDARDS HORITY OF INDIA & Nutritious Food , Government of India									Food Safety Compliance System Last Login: 30-12-2024 11:04:55
iboard		Fill Appl	licatio	on Details						
nse/Registration 4										
wal 👻	2				Form "B	" : Application for License / Renev	val of license under Food Sa	fety and Standards Act, 2006		
y for Renewal of License / Registration		A P	remises Det	tail	Product Selection	Of Communicat	ion Details	Required Doc	ment	₹ Payments
ification 4		-								,
ender / Transfer 🔹 🖣			Name o	of Commany/Organization	6					
l Consumer Grievance 4			Nume o	or company/orBanization	WANCEL REPART					
Jal Return 🔹 📢	6									
ection 4		Address of F	Premises for	r which license is being applie	ed					
terly Return for Exporters 🔹 🖌	6			Address *				State	Delbi	~
t Management 🔹	0		* Please for	ne the complete address as ner	the Proof of porcerring of premir	rer (Sale deed/Pent arreament/Flactric)	by bill			
ene Management 🔹 🖌	-		etc.)	pe are complete address as per	are ridde of possession of prents	the second second second second				
	0			District *	South		~	Sub-District *	HALIZ KHAS	~
Nonthly Lab Testing Report 4	(			Pincode *	110025					
II Of Food Items Near Expiry/Expired 4	6			GST No.(If any)						
ovement Notice 🔹	e la			CIN No.(If any)						
dication 4	6			PAN No.*				PAN cab be updated		
Penalty 4								here		
l Office License 4	6									
nvoice 4	6						Next Cancel			
ibeller NOC Application		Note: The abo	ve informati	ion will be printed on the licer	nse; make sure there is no typo	mistake.Once you click on Save & Next	button your information will be	saved and in case you exit the system.	ou can continue the submission prop	ess from the list of incomplete
your response	K.	applications or	n Home page	le.						
yment Register 🔹	6									
ch Console - Master Reports										
										405 P

Part-B) updating PAN during modification of license

1.. After logging into the FBO's Foscos account, the user should click on the "Modification" tab located on the right side of the screen, then select the "Proceed" button as shown below.

	COD SAFETY AND STANDARDS AUTHORITY OF INDIA ng Safe & Autritious Food by Wettere, Government of India									Food Safety Co Last Login: 3	mpliance System 0-12-2024 11:04:55
Dashboard License/Registration	•	Apply for Mo	dification								/ideo Tutorial
Renewal	•										
Modification	·	License									
Apply for Modification in License / Registration		Note:-									
Status of Non Form C Modification		In case, your License de	pes not get listed here for modification, you m	sight have already applied for Modificat	ion/Renewal of Lic	ense and the application will be u	under either incomplete or :	submitted application	on bin on the Dashboard.	KOD	
Surrender / Transfer	•	SLNO. 1			ompany wante			op op pope	Control Lineare	NOB	Descent
Food Consumer Grievance	•	1		Plot No. 18, Community Centre, F	riends Colony, HA	UZ KHAS, South , Delhi, 110025	05-02-2022	02-02-2023	Central License	VIEW KOB	Proceed
Annual Return	4	(ware law)								10	
Inspection	4	Previous Next									
Quarterly Return for Exporters	•	Degistratio	n Cartificata								
Audit Management	4	Registratio	n Certificate								
Hygiene Management	•	Note:-	on Certificate does not get listed here for mod	lification you might have already applie	d for Modification	Benewal of Registration Certific	ate and the application will	he under either incr	molete or submitted and	lication bin on t	he Dashboard
Нер	4	SLNo.	Registration No./Reference No.\$	Company Na	me\$	Issue Date¢	Expiry Date	License	Category¢	ков	Action
Six Monthly Lab Testing Report	4				No	Record Found					
Recall Of Food Items Near Expiry/Expi	red (										
Improvement Notice	•	Previous Next									
Adjudication	•										
Pay Penalty	•	Note: 1. Instant Modificat 2. SOP for Mandatory Mo	ion of License: Manufacturers can now get the dification of old methodology License (initially	eir license instantly modified, in case of y granted from FLRS portal) or migration	addition of Non-H of State License f	iign кіsk Standardised Food Prodi or Manufacturing of Nutraceutica	ucts.view Order als and related products we	f 01.04.2022.View O	rder		
Head Office License		<ol> <li>Food businesses can no 4. Enabling Food Business</li> </ol>	w retain the same license/registration numbe es to modify/migrate their State License to Ce	er even in case there is requirement of entral License or Central License to Stat	hange in premise License without	address, by applying modification thanging the license number.View	n of their existing license/re v order	gistration.View Orde	27		
Tax Invoice	40										
Rellabeller NOC Application	4										
File your response											

Clicking on the "Proceed" tab will open the following window, which provides the option to update the "PAN," (under Premises Detail) as shown below.

Inspiring Toust Meany of Health of	FOOD SAFETY A AUTHORIT Assuring Safe & Nut	ND STANDARDS f OF INDIA itious Food ament of India							Food Safety Compliance System Last Login: 30-12-2024 11:04:55
Dashboard		Fi	II Application Detail	s					
License/Registration	•		11						
Renewal	•				Form "B" : Application for Licen	se / Renewal of license unde	er Food Safety and Standards Act, 2006		
Modification	-		Premises Detail	Product Selection	000	ommunication Details	Required Docu	ument	₹ Payments
Apply for Modification in License Registration	1								
Status of Non Form C Modificatio	m		Name of Company/Orga	nization*					
Surrender / Transfer	4								
Food Consumer Grievance	41		Address of Premises for which license is	being applied					
Annual Return	•								
Inspection			Address •	Plot N	o. 18. Community Centre, Friends Cele		State	Delhi	~
Quarterly Return for Exporters	4		Please type the complete ac etc.)	Idress as per the Proof of possessi	on of premises. (Sale deed/ Rent agreem	ent/ Electricity bill,			
Audit Management	4		District *	South		~	Sub-District *	HAUZ KHAS	~
Hygiene Management	4		Pincode *	11002	5				
Help	•		GST No.(If any)						
Six Monthly Lab Testing Report	•		CIN No (If any)						
Recall Of Food Items Near Expiry/	/Expired 4						PAN can be updated		
Improvement Notice	•		PAN No. *				here		
Adjudication	•								
Pay Penalty	•					Source & Most			
Head Office License	•					Cancel			
Tax Invoice		N	lote: The above information will be printed pplications on Home page.	I on the license; make sure there	e is no typo mistake.Once you click on	Save & Next button your informa	tion will be saved and in case you exit the system,y	you can continue the submission pro	cess from the list of incomplete
Rellabeller NOC Application									
File your response	4		(17) <b>N</b>						4:20.9

FOOD SAFET Inspiring Table Asserting Safe & A Meany of Health Age and Works, G	Y AND STANDARDS RITY OF INDIA Wuththous Food overnment of India								Food Safety Compliance System Last Login: 30-12-2024 11:04:55
Dashboard	No	ote: 1. Instant Modification	of License: Manufacturers can no	w get their license insta	antly modified, in case of addition of	Non-High Risk Standardised Food Produc	ts.View Order		
License/Registration 4	2. 3.	SOP for Mandatory Modifi Food businesses can now	cation of old methodology License retain the same license/registration	(initially granted from number even in case	FLRS portal) or migration of State Li- there is requirement of change in pr	cense for Manufacturing of Nutraceuticals remise address, by applying modification (	s and related products wef 01.04.2 of their existing license/registration	022.View Order n.View Order	
Renewal (	4.	Enabling Food Businesses	to modify/migrate their State Licer	ise to Central License c	or Central License to State License wi	thout changing the license number.View of	order		
Modification 👻		Application	Detail(s)						
Apply for Modification in License / Registration		Name of Company/Organ	ization:	MADCHE DETAIL	SOUVATE LINAUTED	License Number:		42222010200110	
Status of Non Form C Modification		Address:		Plot No. 18. Com	munity Control Friends Colony, 11411	Issue Date:		03-02-2022	
Surrender / Transfer 4				South , Delhi, 110	0025				
Food Consumer Grievance	s	Kind of Business:		Trade/Retail - Ret	ailer	Expiry Date:		02-02-2025	
Annual Return		License Modifie	ation						
Inspection 4					Kindly sele	ect the details you want to change:			
Quarterly Return for Exporters 4						in the second job from to chough			
Audit Management 4				Compan 1000 + c	y Name/Address (within same Distri lifferential fee (if any)) (including Ma	ct)/Kind of Business/Production Capacity indatory Modification of License for select	etc. (with Modification Fee of Rs. tion of products as per FoSCoS		
Hygiene Management 4				Method	ology)				
Help 4				Commun	nication Details/Supporting Docume	nts (Non-Form C modification without fee	e)		
Six Monthly Lab Testing Report 4									
Recall Of Food Items Near Expiry/Expired 4						Proceed Cancel			
Improvement Notice									
Adjudication (									
Pay Penalty 4									
Head Office License (									
Tax Invoice 4									
Reliabeller NOC Application									
File your response									
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FOOD SAFETY AND STANDARDS AUTHORITY OF INDA- Inspiring Type: Assuring Stafe & Northinaus Food Menaty of Health Regramy Venture, Government of Inda						Food Safety Compliance System Last Login: 30-12-2024 11:04:55
Dashboard	Fill Application Details					
icense/Registration 4						
enewal		Form "B" : A	pplication for License / Renewal of license und	er Food Safety and Standards Act. 2006		
lodification 👻	& Premises Detail	Product Selection	OG Communication Details	Require	d Document	₹ Payments
pply for Modification in License / egistration						
tatus of Non Form C Modification	Name of Company/Organiz	tion*	TT LIANTED			
irrender / Transfer 4						
ood Consumer Grievance	Address of Premises for which license is be	ng applied				
nnual Return 4	A days a			(h.)		
spection 4	Address *	Plat No. 10, Communi	ty Sector, Erionde Colony	State	Delhi	~
uarterly Return for Exporters	* Please type the complete addre etc.)	ss as per the Proof of possession of premises. (	Sale deed/ Rent agreement/ Electricity bill,			
udit Management 4	District *	South	~	Sub-District *	HAUZ KHAS	~
giene Management 🛛 🖌	Pincode *	110025				
alp 🖌	GST No.(If any)					
K Monthly Lab Testing Report	CIN No.(If any)					
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provement Notice	PAR NO. 1			here		
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ny Penalty 🖌			Save & Next Cance	4		
ead Office License						
x Invoice	applications on Home page.	the license; make sure there is no typo mist	ake.Once you click on save & Next button your inform	atton will be saved and in case you exit the sy.	stem,you can continue the submissi	on process from the list of incomplete
ellabeller NOC Application						
le your response 🔥 🚺 🖉 🧿 🖉	🧊 🚾 💐		and the second se			→ 🎠 🐺 🌒 ENG 425

Part-C) Updating PAN by visiting FBO's profile section after login as shown below.

	FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA ring Safe & Natrifious Food mby Welters, Government of Insia		Wetco	View Past Transactions Change Password (i)	Notifications A What's New Legat $\bigcirc$ English $\bigcirc$ Food Safety Completion System Last Legits: 30-12-2024 11:04:55
Dashboard		Dashboard		Clic	To View Notifications Pending Action
License/Registration	4				
Renewal	14 -				
Modification	4	Incomplete Application	Submitted Applications	Reverted Application	Issued
Surrender / Transfer	•		with Successful Payment	by Authority	
Food Consumer Grievance	•				
Annual Return	•				
Inspection	4	If you initiate Renewal Application, while Modification application is stil	I in process, renewal application will be given preference [Mor	dification application will get freezed] to avoid expiry of license / registra	tion. Modification Application will unfreeze after issuance of
Quarterly Return for Exporters			Incomplete Applic	ations - License	0
Audit Management					
Hygiene Management	•		Incomplete Applications -	Registration Certificate	0
Help					
Six Monthly Lab Testing Report					
Recall Of Food Items Near Expiry/Exp	pired 4				
Improvement Notice	4				
Adjudication	4				
Pay Penalty					
Head Office License	4				

Clicking on profile section of FBO, following window will be opened with provision to update PAN as shown below.

nnual Return 🛛 🖌		Address		English 🗘 🏠
spection (				
suarterly Return for Exporters		Select State		
udit Management 4		Solart Dirtrict		
ygiene Management 4		Pie Cade		
elp 🔹		Pincode		
x Monthly Lab Testing Report 4				
ecall Of Food Items Near Expiry/Expired 4		Primary Contact Detail		
nprovement Notice 4				
djudication 4				
ay Penalty 4		MODE NO.		
ead Office License 🛛 🖌		Delawar Tr		
ax Invoice 🔹 🖌		Authorical Renocantative		
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le your response 🛛 🖌		Secondary Contact Detail		
-Payment Register 4		Email		
earch Console - Master Reports		noncession (granineerin		
		Mobile No.		
		Belongs To		
	-	Piedse select		
		Pan Card Number	PAN can be updated	
			here	
	_	cogim rd		
		<u></u>		
		Submit		
		Home   Privacy Policy   Disclaimer   Site Map   Refund & Cancellation Policy   Terms & Conditions		Copyright 🛛 2014 - 2018 FSSAI. All rights reserved.
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